

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 9776-JK (LD ) of 2024**

**DATED:- 04 - 06 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition and other connected matters, if any pending before the Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 04.06.2024

No:- LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

**Annexure to the Government Order No.9776 -JK(LD) of 2024 dated 04.06.2024**

S.No.	Case No.	Filling year	Title of the case	OIC	Designation
1	WPC No.2176	2023	Rubina Kouser V/s UT of J&K	Mr.Israr Bukhari	CDPO Manjakote
2	SWP No.2791	2010	Nagina Begum V/s State & ors.	Ishtiaq Ahmad	CDPO Gandoh
3	SWP No.1563	2012	Rubina Begum V/s State & ors.		
4	SWP No.26	2017	Naseem Akhter V/s State & ors.	Aadil Shabir	CDPO Mandi
5	SWP No. 2547	2017	Shafiqa Begum V/s State & ors. Begum	Famida Anjum	CDPO Doda
6	CP. No. . . 141/2023 In O.A No.	2023	Saleema Bano	Sh.Vinod Kumar	Joint Director
7	WPC No. 3088	2023	Aijaz Ahmad		
8	O.A No. 01	2023	Amarjeet Singh V/s UT of J&K		
9	O.A 1448	2021	Ruqai and Anr.		
10	O.A No.302	2022	Rajesh Kumari	Pankaj Anad	DPO Jammu
11	O.A 237	2023	Mareena Bano	Shokat	DPO Kathua

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